

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e). The Industrial Development Bank of India (IDBI) has reported that a consortium of banks had prepared a rehabilitation scheme in association with Karnataka State Financial Corporation (KSFC) and State Government of Karnataka for M/s. Kabini Papers Ltd. (KPL) in November, 1983 which inter alia involved a conversion agreement between KPL and Hindustan Levers Ltd. (HLL) for supply of kraft paper and under which the HLL was also to provide management support to the KPL. Various banks had granted term loans to KPL which were refinanced by the IDBI. Reserve Bank of India has reported that they had approved certain concessions for this unit as proposed by the banks. It has been reported that HLL has since expressed its inability to renew the conversion agreement beyond 31st December, 1986 on commercial considerations.

Impact of Integrated Rural Energy Programme

8526. SHRIMATI MANORAMA SINGH: Will the Minister of PLANNING be pleased to state:

(a) the impact of integrated rural energy programme on rural electrification, pump-set energisation and bio-gas plants in various states, State-wise; and

(b) the steps proposed to be taken for augmentation of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) and (b). The IREP Programme is a new planning programme set up with the objective of integrating and coordinating different energy supply schemes through the preparation of area-based integrated rural energy plans. The programme was taken up on pilot basis in 20 blocks in 8 selected States/UTs in the Sixth Plan Period. From the Seventh Plan only the programme is being extended to all the States/UTs. In 1985-86, the programme was set up in 13 States/UTs. In 1986-87 a

Centrally Sponsored Scheme has been added through which IREP Cells are created at the States and in selected districts/blocks for which 100 per cent central grant is provided for staff and their training is organised through training programmes in various major institutions. The programme is now in operation in 21 States and 5 UTs and 88 blocks in these States/UTs have been covered. During 1987-88, the programme would be extended to all States/UTs and 126 blocks are proposed to be covered. The impact of this programme would be assessed after it has been in operation as a regular scheme for a few more years and the IREP Cells are set up and their staff have been trained under the new IREP Centrally Sponsored Scheme. The number of blocks are proposed to be progressively increased during the Seventh Plan and subsequently the programme would be extended in a phased manner in other blocks depending upon the progress and performance of the programme.

[*Translation*]

Loans Advanced by Commercial Banks to Entrepreneurs

8527. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether commercial banks have extended benefits to entrepreneurs by advancing loans to them under various schemes;

(b) if so, the amount of loans granted by branches of State Bank of India in Ratlam, Madhya Pradesh during the last three years;

(c) whether it has been brought to the notice of Government that some officers of these branches have locked the premises of some of the entrepreneurs who were granted loans;

(d) if so, whether Government have issued guidelines to the banks according to which a bank can lock the premises of an entrepreneur any time without giving any prior notice to him;